



IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 3rd OF DECEMBER, 2025

WRIT PETITION No. 36268 of 2025

ROCKMAN PROJECTS LIMITED

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

Appearance:

Shri Navtej Singh Ruprah - Advocate, Shri Naman Singhal through VC, Shri Monik Singh, Shri Aditya Krishna and Shri Ritik Vashisht - Advocate for the petitioner.

Shri Anubhav Jain - GA for the respondent/State.

ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

By IA No.23355/2025, petitioner seeks leave to withdraw the petition reserving the right of the petitioner to approach National Company Law Tribunal.

In view of the above, application is allowed.

Consequently, Petition is dismissed as withdrawn.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE